

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO SIXTY SIXTH REPORTS
(ENGLISH VERSION)**



FIFTH LOK SABHA

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Fifth Lok Sabha)

FIFTY-NINTH REPORT

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Fifty-ninth Report.

2. The Committee met on the 27th January, 1976 for allocation of time to the resolutions at item Nos. 2, 3 and 4 set down in the List of Business for Friday, the 30th January, 1976.

3. The Members who had tabled the resolutions were invited to attend the sitting. Shri K. P. Unnikrishnan attended.

4. The Committee recommend the allocation of time as follows:—

(1) Resolution regarding changes in Constitution ..	2 hours
(2) Resolution regarding restructure of national policy ..	2 hours
(3) Resolution regarding multi-national companies ..	2 hours

New Delhi;
January 27, 1976
Magha 7, 1897 (Saka)

G. G. SWELL,
Chairman,
Committee on Private Members' Bills
and Resolutions.